

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6403/2016

LALIT KUMAR SRIVASTAVA

Appellant(s)

VERSUS

AVNISH KUMAR PANDEY . & ORS.

Respondent(s)

(IA No. 25619/2021 - EXEMPTION FROM FILING O.T.
IA No. 25618/2021 - INTERVENTION/IMPLEADMENT)

Date : 05-03-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
[IN CHAMBER]

For Appellant(s) Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s) Mr. Sarvam Ritam Khare, AOR

Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, AOR
Mr. Durga Dutt, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 25618/2021- Application for impleadment is
dismissed.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)